

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4114  
ANSWERED ON:21.03.2013  
MONITORING OF PMGSY  
Bajwa Shri Partap Singh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the monitoring of works under the Pradhan Mantri Gram Sadak Yojana (PMGSY) are undertaken only at the district, State and national level and not at the panchayat level;
- (b) if so, whether the Government has taken any steps to include panchayati raj institutions in monitoring its works as well; and
- (c) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) to (c): Rural Roads is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Central Government to improve the Rural Infrastructure through construction of roads. The PMGSY is implemented by the State Government. The progress under the programme is monitored at various levels as per provisions under the programme guidelines. The provisions for joint inspection of the road works under the programme have been envisaged for Panchayati Raj Institutions under the programme guidelines as follows:

- (i) Joint inspection of any selected PMGSY project(s) by the Superintending Engineer concerned of the zone/region and Zilla Pramukh representing that zone/region once in six months as per the convenience of the Zilla Pramukh.
- (ii) Joint inspection of any selected PMGSY project(s) by Executive Engineer Incharge of a division and Chairperson of the Intermediate Panchayat concerned once in three months as per their choice and convenience.
- (iii) Similarly, Joint inspection of any selected PMGSY project(s) by the Assistant Engineer Incharge of the sub-division and Sarpanch of the Gram Panchayat once in two months as per their choice and convenience.